

Damaged Caused to Talcher Fertilizer Plant by Power Break-Downs

2640. PROF. RUPCHAND PAL :
SHRI R. P. DAS :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is any truth in the news that due to frequent power break-downs the Talcher Fertilizer Plant has been damaged beyond repairs;

(b) if so, the details thereof;

(c) the persons and agencies responsible for such power-cuts to the plant; and

(d) the steps taken against persons and agencies responsible for such power-cuts to the plant ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH) : (a) and (b) There were 6 power cuts spanning a total period of 336 days, 27 voltage fluctuations and 12 power failures since 1. 4. 81 in the Talcher Fertilizer Plant (power cut is still continuing), but they have not damaged the plant beyond repairs.

(c) and (d) The power cuts were imposed by the Orissa State Electricity Board due to paucity of power in the State. The question of getting adequate power without fluctuations is being constantly pursued with the concerned authorities.

बिलासपुर के लिए टेलीविजन केन्द्र

2641. श्री गोदिल प्रसाद अनुरागी :
श्री राम बिलास पासवान :

क्या सूचना और प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बिलासपुर में

टेलीविजन केन्द्र की स्थापना करने अथवा बिलासपुर तक के क्षेत्र को टेलीविजन के अन्तर्गत लाने हेतु कोई व्यवस्था की है; और

(ख) यदि हां, तो मध्य प्रदेश में बिलासपुर में टेलीविजन केन्द्र के कब तक स्थापित किए जाने की संभावना है ?

सूचना और प्रसारण मन्त्रालय में तथा संसदीय कार्य विभाग में उप मन्त्री (श्री मल्लिकार्जुन) : (क) और (ख) छठी योजना अवधि के दौरान मध्य प्रदेश राज्य के बिलासपुर में अल्प शक्ति वाला (100 वाट) एक दूरदर्शन ट्रांसमीटर स्थापित करने का निर्णय लिया गया है।

Closing of Offices of Samachar Bharati in the Country and Arrears of P. F. Due to the Workers

2642. SHRI GEORGE FERNANDES : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Samachar Bharati has been closing down some of its offices in the country;

(b) if so, the details thereof and the number of employees affected thereby;

(c) whether the news agency is in arrears of Provident Fund and other dues of the workmen;

(d) if so, the details thereof; and

(e) action has been taken to recover these dues ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b)